

**DIVISION BENCH**

**ITEM NO.111**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA No.13/2024 IN CP (IB) No.113/ALD/2022**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 15<sup>th</sup> July, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>BANK OF BARODA V/S GURMIT SINGH MANN (PERSONAL GUARANTOR OF M/S SIMBHAOLI SUGARS LIMITED)</b>
<b>UNDER SECTION</b>	<b>SEC 95 IBC</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Ashish Verma alongwith : *For the Applicant/Bank of Baroda in*  
Ms. Salonee Keshwani, Advs. *IA No.13/2024*

Ms. Prachi Johri alongwith : *For the Personal Guarantor*  
Sh. Abhijit Chatterji, Advs.

**ORDER**

1. At the joint request made by both the Ld. Counsels representing the parties, the matter is adjourned for further hearing on 24<sup>th</sup> July, 2024, to come up higher on the Board.

**-Sd-**  
**(Ashish Verma)**  
**Member (Technical)**  
**15<sup>th</sup> July, 2024**

**-Sd-**  
**(Praveen Gupta)**  
**Member (Judicial)**

*Pushpendra Kumar*  
*(Private Secretary)*